

(PHYSICAL HEARING)

**CBI Vs. Brij Bhan Singh & Ors.
RC No. 18(E)/2013/CBI/EOU-IV/EO-II/ND
CC No. 229/2019**

15.09.2020

Present : Sh. V. K. Pathak, Ld. PP for CBI with Sh. Avnish Kumar,
Pairvi Officer for CBI.


Sh. D. S. Shukla, JD, EO-II, CBI along with Sh. Santosh
Chalke, DIG, Sh. Akshay Gautam, DLA, Sh. R. K. Aggarwal,
Retd. SP, Inspector Rupesh Kumar Srivastava, IO and SI
Manish Jain, HIO.

Today the matter was kept for appearance of JD (Joint
Director), EOB-II, CBI along with the IO and the then SP, for their
explanation(s) in the matter as also regarding the reply dated
01.09.2020 submitted by the IO.

After hearing the explanation(s) of the above Senior
Official(s) including the IO, no further action is needed in the matter.
The show cause notice(s) stand discharged.

Copy of this order be given dasti to the prosecution, as
prayed.

Put up on the date already fixed for PE i.e. on **14.10.2020**.


(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/15.09.2020